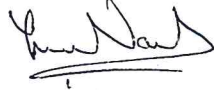


**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 014.03.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali
2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 287/15	TP 38/17	-do-	433(e)	Oasis Infrastructure Pvt. Ltd., Mumbai Vs Hajee A.P. Bava And Company Constructions Pvt. Ltd., Bengaluru.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	DESIGNATION REPRESENTATION TO WHOM (PETITIONER) (RESPONDENT)	SIGNATURE
	MOHAMMED YUNUS NAWAB 9916196674	Advocate for Petitioner	

Counsel for petitioner is present. He has filed a memo along with copy of online information that notices sent to the respondent was served. Respondent is called, absent and he is treated as absent.

As seen from the order sheet of the Hon'ble High Court, question was raised about the maintainability of this petition as there was a dispute with regard to the liability. The counsel who is appearing for the petitioner reported that his senior counsel is unable to attend the Tribunal today and requested time.

Posted to 13.04.2017.


MEMBER (J)


MEMBER (T)